

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.10.2021 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1755 of 2021 in Comp. App. (AT) (Ins) No. 668 of 2021	Bishwanath Shaw & Company Vs. Resolution Professional for Mount Sivalik Industries Ltd.  <b>With</b>	Shubhankar Agarwala	Abhishek Anand
2.	Comp. App. (AT) (Ins) No. 669 of 2021	Ajit Kumar Gupta Vs. Resolution Professional for Mount Sivalik Industries Ltd.	Shubhankar Agarwala	Abhishek Anand
3.	I.A. No. 1403 & 1583 of 2021 in Competition App. (AT) No. 06 of 2021	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan	Shama Nargis-R1 Zoheb Hossain Nisha Kaur Uberoi Adarsh Chamoli-R2
4.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.  <b>With</b>	Anuradha Sharma	Lalit Bhasin Ankush Chattopadhaya Upendra Singh -R1,2 Mohit Jolly-R3 & 4
5.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Sagar Chawla	Lalit Bhasin Avichal Prasad Inder Raj Gill-R1 to R5

### For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 856 of 2021	Anuratan Textiles Pvt. Ltd. Vs. Amaira International Pvt. Ltd.	C.S. Gupta	
7.	Comp. App. (AT) (Ins) No. 857 of 2021	Kotak Mahindra Bank Ltd. Vs. Narender Kumar Sharma Resolution Professional Indirapuram Habitat Centre Pvt. Ltd.	Abhishek Kumar	

8.	Comp. App. (AT) (Ins) No. 858 of 2021	Pani Trading Corporation Vs. Jagadish Chandra B. Mistry IRP of Sona Alloys Pvt. Ltd.	Sunav Rastogi	
9.	Comp. App. (AT) (Ins) No. 861 of 2021	Swan Energy Ltd. Vs. Jindal Steel and Power Ltd. & Anr.	Amir Arsiwala	

#### For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	Vijender Mann-R1 Mohit Singh-CS
11.	Comp. App. (AT) (Ins) No. 521 of 2021	The Bhagtani Serenity Flat Buyer's Association Vs. Swantantra Kumar & Anr.	Shrey Yadav	Shyam Kapadia Rahul Karnik-R1 Jinal Rathi
12.	Comp. App. (AT) (Ins) No. 580 of 2021	Manoj Kumar Singh, IRP Vs. Insolvency & Bankruptcy Board of India	Arvind Kumar	Abhishek Kumar
13.	Comp. App. (AT) (Ins) No. 781 of 2021	Sushila H. Mehta Vs. Resolution Professional of Mount Shivalik Industries Ltd. MS. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand Tanveer Oberoi
14.	Comp. App. (AT) (Ins) No. 782 of 2021	The Sakchi Stores Vs. Resolution Professional of Mount Shivalik Industries Ltd. MS. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand

#### For Hearing

15.	Comp. App. (AT) (Ins) No. 348 of 2021  (PH)	Par Formulations Pvt. Ltd. Vs. Print House (India) Pvt. Ltd. & Ors.	Rakshit Jha	Manish Baldeva-R2 Kunal Kanigo Ayush J Rajani-R2 Dhrupad Vaghani-R3
16.	Comp. App. (AT) (Ins) No. 363 of 2021	Hirabhai Bavbhai Ahir Vs. Royss Traders & Anr.	Malak Bhatt	Rishabh Shah Apoorva Sangli-R1 Bhupendra Singh Narayan Singh Rajput-R2
17.	Comp. App. (AT) (Ins) No. 409 of 2021	Gloster Ltd. Vs. Mcleod Russel India Limited & Anr.	Ajay Kumar Agarwal	Aditya Maheshwari Eshna Kumar-R1 Kumar Anurag Singh Anup Jain-R2

18.	Comp. App. (AT) (Ins) No. 433 of 2021	Jaypee Infratech Ltd. Through its Interim Resolution Professional Mr. Anuj Jain Vs. JC World Hospitality Pvt. Ltd. Through its Resolution Professional Mr. Manish Gupta	Karan Kohli	Pooja Saigal Shantanu Chaturvedi Anshul Bajaj Vaibhav Tyagi-R1
19.	Comp. App. (AT) (Ins) No. 498 of 2021	Anshdeep Chaddha Vs. S.E. Power Ltd. & Anr.	Jaya Goyal	Harshal Kumar-R1
20.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	P. K. Sahu- R2

#### For Directions - to Settle Date

21.	I.A. No. 2005 of 2021 in Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	Hasija	Aarzoo-R1,3 Tushar Tyagi & Nikshubha Sethi-RP
22.	Competition App. (AT) No.113 of 2019	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya Navdeep Singh Suhag-R1 Jyoti P. Sahu-R2
23.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No. 55 of 2016	JK cement limited vs. Competition Commission of India & Anr.	P.K. Bhalla	Atul Dua Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
24.	Comp. App. (AT) (Ins) No. 617 of 2021	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	Kumar Mihir	Rachit Mittal-R1 Aabhas Singh
25.	Comp. App. (AT) (Ins) No. 440 of 2021	Hitesh Rathod Vs. Ariisto Developers Pvt. Ltd. Acting through Mr. Jayesh Sanghrajka, Resolution Professional & Ors.	Aditya Dewan	Zinnea Mehta Chintan Gandhi Jay Sangrajka-RP Tishampati Sen-R1
26.	Comp. App. (AT) (Ins) No. 578 of 2021	Surendra Singh Hada & Ors. Vs. Arfat Petrochemicals Pvt. Ltd.  <b>With</b>	Pankaj Jain	Arvind Kumar Gupta
27.	Comp. App. (AT) (Ins) No. 803 of 2021	Arfat Petrochemicals Pvt. Ltd. Vs. Surendra Singh Hada & Ors.	Henna George	Pankaj Jain Aman Shankar
28.	Comp. App. (AT) (Ins) No. 695-696 of 2021	Gouri Shankar Chatterjee Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Raj-R1

29.	Comp. App. (AT) (Ins) No. 707 of 2021 & I.A. No. 1876 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Chemstar Organics (India) Ltd.	R.P.Agrawal	
30.	Comp. App. (AT) (Ins) No. 730 of 2021	State Tax Officer Office of State Tax Officer Vs. Vijay P. Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1
31.	Comp. App. (AT) (Ins) No. 744 of 2021	State Tax Officer Office of Assistant Commissioner of State Tax Vs. Vijay P Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1 V. Sivasubramanian-R2
32.	Comp. App. (AT) No. 14 of 2021	Subh Laxmi Colonizers Pvt. Ltd. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	Lata Sisodiya-R1 Easha Kadian-R2
33.	Contempt Case (AT) No. 09 of 2021 in Comp. App. (AT) (Ins) No. 83 of 2020	Manish Sukhani Vs. Shubha Sharma & Ors.	Zeeshan Diwan	Anuragh Robin-R1 Darpan Sachdeva Sunil Fernandes-R2
34.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors.  <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25
35.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors.  <b>With</b>	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
36.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee
37.	Comp. App. (AT) (Ins) No. 885 of 2019 <b>(PH)</b>	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt. Ltd.	Pradeep K. Mittal	Shashank Sharma Vivek Munshi

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>38.</b>	Comp. App. (AT) (Ins) No. 1231 of 2019  <b>(PH)</b>	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd.	Simran Jyoti Singh	Rakesh Sinha-R1 U.N. Singh-R2
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- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**